

(THROUGH VIDEO CONFERENCING FROM RESIDENCE)

**CBI Vs. Sanjay Kumar Saxena & Ors.
RC No. 1/(E)/2015/CBI/EO-1/ND
CC No. 366/19 (09/2019)**

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020, 22/DHC/2020 dtd. 29.06.2020, 24/DHC/2020 dtd. 13.07.2020, 26/DHC/2020 dtd. 30.07.2020, 322/RG/DHC/2020 dated 15.08.2020 and 417/RG/DHC/2020 dated 27.08.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with SI Deepak Grewal, HIO and Sh. Avnish Kumar, Pairvi Officer for CBI and Sh. Anand B.L. Srivastava, Ld. Counsel for accused persons (A-1, A-5, A-6 & A-7).

17.09.2020 (At 10:30 AM)

Present : Sh. V. K. Pathak, Ld. PP for CBI along with SI Deepak Grewal, HIO and Sh. Avnish Kumar, Pairvi Officer for CBI.
Sh. Anand B.L. Srivastava, Ld. Counsel for accused persons
(A-1, A-5, A-6 & A-7)

Accused persons Abhay Saxena (A-5), Banwari Lal Meena (A-6) and Dal Chand (A7) are present on bail.
Accused Sanjay Kumar Saxena (A-1) is absent.

The matter was proceeding at the stage of further proceedings / awaiting further orders / directions.

The HIO submits that since he was busy in some urgent matter, therefore, he could not verify the factum of death of accused Shyam Manohar Saxena (A-3), as was directed to him vide order dated 16.03.2020. He seeks some more time to verify the same. In these circumstances, the HIO is again directed to verify the said fact and to file his report in the Court on the NDOH.



Page No. 1

Ld. Defence Counsel for the accused persons submits that the next date of hearing before the Hon'ble High Court is 07.10.2020.

Put up for further proceedings / awaiting further orders / directions on **04.11.2020**.

HIO be summoned for the next date of hearing.

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned



(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/17.09.2020